

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 09th September, 2014

No.HC.VII-100 (Pt.-II)/2010/6707/A.: Hon'ble the High Court has been pleased to *exempt Shri S.K. Poddar, Addl. District & Sessions Judge No. 2, Kamrup (Metro), Guwahati*, from attending the training course on "Drug Law Enforcement and Forensic Science", scheduled to be held from 13th to 17th October, 2014 at the LNJN National Institute of Criminology and Forensic Science, Delhi and has further been pleased to nominate *Smti. Rina Hazarika, Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M), Guwahati*, to attend the said programme in place of Shri S.K. Poddar.

By order,

Sd/- R.A. Tapadar

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

No. HC.VII-100 (Pt.-II)/2010/6708 - 6721/A dated 09.09.2014

Copy forwarded for information and necessary action to:-

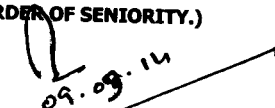
1. The Director, Judicial Academy, Assam.
2. **The Director, LNJN National Institute of Criminology and Forensic Science, Delhi. The Contact Details of the nominated participant may please be seen in the enclosed sheet.**
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action (in reference to this Registry's letter No. HC.VII-100(Pt.-II)/2010/6580-6599/A, dated 05.09.2014)
The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) she will be entitled to TA and DA as admissible under the Rules.
4. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Kamrup (M), Guwahati. He is requested to inform the concerned officers accordingly.**
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar Judl / Vig. / PM & P / Admn.-I, Gauhati High Court, Guwahati.
8. **Sri S. K. Poddar, Addl District & Sessions Judge, No. 2, Kamrup (M), Guwahati.**
9. **Smti. Rina Hazarika, Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M), Guwahati**

The nominated officer is advised to visit the website <www.nicfs.nic.in> from time to time to get information about the course. Further, the nominated officer must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the above mentioned website (under link 'Training') about 30 days prior to Course. It is also informed that a second list, if needed, will be hosted on website 21 days prior to course.

Hostel accommodation on single occupancy basis is provided on firm basis to all officers. Details can be ascertained from Hostel Warden, Telefax 011 – 27525083.

10. **The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD-CUM-JT. DIRECTOR (OFFICIATING).
JUDICIAL ACADEMY, ASSAM

Sl. No.	Name	Designation	Contact Details
1.	Smti. Rina Hazarika	Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M), Guwahati	Mob. No.- 94353-13699 e-mail- rinahazarika@gmail.com